

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 7491 of 2013

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Sumeet Gadodia, Advocate
For the Resp-State : Mr. Anish Mishra, A.C. to G.A.-I
For the Res. No.4 : Mr. Gautam Rakesh, Advocate
For the University : Mr. A.K.Mehta, Advocate

8/Dated: 8th September, 2021

Heard through V.C.

2. Learned counsel for the respondent-State as well as respondent Nos. 3 and 5 are granted further four weeks time to file counter-affidavit.
3. Put up this case on 07.10.2021.

(Deepak Roshan, J.)

Amardeep/